

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) According to Pakistan media sources, Prime Minister Nawaz Sharif of Pakistan designated 22 'special envoys' to 'apprise the world about the brutalities and human rights abuses committed by Indian forces in Jarnmu and Kashmir'. These special envoys visited Belgium, China, France, Russia, Saudi Arabia, South Africa, Turkey, the UK, the US and the UN (separately to New York and Geneva).

(b) The Government at a high level briefed our interlocutors in the concerned countries, including in the member states of Organization of Islamic Cooperation (OIC), about Pakistan's role in aiding and abetting terrorism in Jarnmu and Kashmir and stressed that Pakistan's policy of glorying anti-India terrorists and supporting cross-border terrorism had negatively affected peace and stability in the entire region. Efforts of these envoys do not seem to have gained much traction.

Chinese army inside Indian territory

177. SHRI NEERAJ SHEKHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Chinese army had intruded around 45 kilometre inside the Indian territory in Arunachal Pradesh during September, 2016 and had built shelters there, if so, the details thereof; and

(b) whether Government has taken up the matter with Chinese Government, if so, the details thereof the response of China thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings, meetings of Working Mechanism for Consultation and Coordination on India- China Border Affairs and diplomatic channels. The two sides agree that peace and tranquility on the border is the basis for the continued expansion of India-China relations.

Suspension of economic and trade ties with Pakistan

178. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to snap all economic and

trade ties with Pakistan in the light of recent terrorist attacks in Uri region of Kashmir to mount pressure on Pakistan not to incite terrorism; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR): (a) No.

(b) Does not arise.

Complaints against human rights violation in Middle East

179. SHRI K.K. RAGESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any complaints against human rights violations have been reported in various Indian diplomatic missions, from labour migrants from India working in the Middle East;

(b) if so, the details of such complaints received during the last three years, country-wise; and

(c) whether Government has taken any concrete measures to address such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR): (a) and (b) No cases of specific human rights violation have been reported by the Indian Missions in Middle East countries. However, complaints are received from Indian emigrants in ECR countries, from time to time, regarding violation of contractual terms, adverse working conditions, wage related issues, employer related problems, medical and insurance related problems and compensation/death claims. Details of the number of such complaints received by the Missions during the last three year, country-wise are given in the Statement (*See below*).

(c) Immediately on receipt of such complaints, the same are addressed by the Indian Missions by taking them up with the concerned foreign authorities. Complaints pertaining to employment related issues are taken up by the Indian Missions with the concerned foreign employer/Labour Department officials in that country for prompt redressal. In addition, the Ministry has taken several steps and initiatives to safeguard the interests of the Indian Nationals, particularly workers in ECR countries which, *inter-alia*, are as under:-